

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1281/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

B.D. Construction Co.

.....Applicant

Vs.

Stride Autoparts Ltd.

.....Respondent

Order delivered on 15.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Prateek Gupta, Adv.

For the Respondent : Mr. Tarun Mehta, Adv.

ORDER

Due to paucity of time, with the consent of the learned counsels for both the parties, the matter is adjourned to 25.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**